

DELHI VIDHAN SABHA

BULLETIN PART-II

(General information relating to legislative & other matters)

Friday, August 19, 1994/Shravan 23, 1916 (Saka)

No.110.

DETENTION AND RELEASE OF MEMBERS

The following communication dated 18.8.1994 addressed to the Hon'ble Speaker, Delhi Legislative Assembly, from the S.H.O., Chanakyapuri, New Delhi was received on 18.8.1994 :-

"Ch. Prem Singh, M.L.A. alongwith his other supporters was detained under section 65 of Delhi Police Act, 1978, at 1140 hours on 18.8.94 for leading a demonstration on Pak Embassy at R/A Teen Murti.

Ch. Prem Singh was released at 1155 hrs, the same day."

No.111.

The following communication dated 18.8.1994 addressed to the Hon'ble Speaker, Delhi Vidhan Sabha, from the S.H.O., Parliament Street, New Delhi, was received on 18.8.1994 :-

"Shri Ramvir Singh Bidhuri, M.L.A. alongwith his other supporters was detained under section 65 of Delhi Police Act, 1978 at 1412 hours on 18.8.1994 in front of Police Station Parliament Street, New Delhi.

Shri Bidhuri was released at 1425 hours, the same day."

No.112.

The following communication dated 19.8.1994 addressed to the Hon'ble Speaker, Delhi Vidhan Sabha, from the S.H.O., Parliament Street, New Delhi was received on 19.8.1994 :-

"Sarvashri Mewa Ram Arya, Nand Kishore Garg, O.P. Babbar, Dr. Gyan Chand, Sahib Singh Chauhan, Sat Prakash Rana, Hari Krishan, Jeet Ram Solanki, Inder Raj Singh, Fateh Singh, Bodh Raj, Ram Fakirhanna, Ram Bha' & Puran Chand Yogi, Members, Delhi Legislative Assembly alongwith their other supporters were detained under section 65 of the Delhi Police Act, 1978 at 1335 hours on 19.8.94 in protest to 'Hublee Incident' and they were released at 1344 hours, the same day".

P.N. GUPTA
SECRETARY